

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 1817/94

New Delhi this the 18th day of October, 1994

CORAM :

THE HON'BLE MR. JUSTICE S. C. MATHUR, CHAIRMAN
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

Vishal Bansal S/O V. P. Bansal,
R/O A-33, Sector-19,
NOIDA.

... Applicant

None for the Applicant

Versus

1. Union of India through
Secretary, Ministry of
Personnel, P.G. & Pensions,
Dept. of Personnel & Training,
North Block, New Delhi.
2. Director,
Lal Bahadur Shastri National
Academy of Administration,
Mussoorie (UP). ... Respondents

By Advocate Shri V. S. R. Krishna

ORDER (ORAL)

Mr. Justice S. C. Mathur, Chairman --

This case was taken up on second call. No one
appeared for the applicant. On behalf of the
respondents, Shri V. S. R. Krishna, learned counsel,
is present. The application is dismissed in default
and non appearance on behalf of the applicant. There
shall be no orders as to costs.

Bas/

(P. T. Thiruvengadam)
Member (A)

(S. C. Mathur)
Chairman